

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
BENCH AT CHENNAI**

**OA No 264/2024 (SZ) with O.A.265/2024(SZ)**

**IN**

**O.A.691/2024(PB) with O.A.679/2024(PB)**

**Original Application No. 265/2024**

BHEEMANENI CHITTIBABU

.... Applicant

Versus

STATE OF ANDHRA PRADESH

.... Respondent

**With**

**Original Application No. 264 /2024**

CHITTIBABU BHEEMANENI

.... Applicant

Versus

STATE OF ANDHRA PRADESH

.... Respondent

**INTERIM REPORT OF THE JOINT COMMITTEE**

**DATE – 28.09.2024**



**M/s MADHURI DONTI REDDY  
ADVOCATE**

**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH**

**A.P. POLLUTION CONTROL BOARD**

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: [reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**ORIGINAL APPLICATION NO. OA-679/2024 (PB) with O.A.691/2024(PB)**

**Interim progress report of the Joint committee in compliance with Hon'ble NGT Orders dt. 19.07.2024 in Original Application (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB) filed in the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi by Sri Bheemaneni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh.**

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*Nawrudu Sore*

**NODAL OFFICER**  
AP Pollution Control Board,  
Regional office, Tirupati

Date. 20.09.2024

**Interim progress report of the Joint committee in compliance with Hon'ble NGT Orders dt. 19.07.2024 in Original Application (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB) filed in the Hon'ble National Green Tribunal (NGT), Principal Bench(PB), New Delhi by Sri Bheemaneni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh regarding illegal mining activities being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor District, Andhra Pradesh.**

It is to submit that, Sri Bheemaneni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh filed Original Application (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB) in the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi regarding illegal mining activities being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor District, Andhra Pradesh.

The Hon'ble NGT, New Delhi in its order dt. 19.07.2024 has constituted a Joint Committee comprising of the Collector/District Magistrate, Chittoor; Andhra Pradesh State Pollution Control Board; Director Mines and Geology, Andhra Pradesh and Central Pollution Control Board. The APPCB is the nodal agency for coordination and compliance of the order.

The Hon'ble Tribunal also directed the Committee to visit the site and collect relevant information and if finds any illegal sand mining in violation of Environmental Laws, take appropriate punitive, prohibitive and remedial action and to file Report/action taken Report with Registrar, Southern Bench, Chennai of Tribunal within two months. **Annexure - I**

Accordingly, the Board nominated Environmental Engineer (EE), Andhra Pradesh Pollution Control Board (APPCB), Regional Office (RO): Tirupati, Chittoor District as a Nodal Officer to represent APPCB in the Joint Committee and vide letter dt. 05.08.2024, 04.09.2024 & 13.09.2024 requested the joint committee Departments to communicate the nominations to the Nodal officer. **Annexure - II**

Subsequently, nominations were received from the Collector & District Magistrate, Chittoor and the Central Pollution Control Board (CPCB), Chennai and Director of Mines & Geology, Department of Mines & Geology vide letters dt. 06.08.2024, 08.08.2024 & 17.09.2024 respectively. **Annexure - III**

On receipt of nominations from Joint committee Departments, a letter dt. 19.09.2024 was addressed to all committee members requesting for convenient date & time for conduct of Joint inspection and preparation of report to submit the same to Hon'ble NGT (SZ). **Annexure - IV**

After receipt of convenient date & time from Joint committee members, as per the Hon'ble NGT (PB) directions, the committee will visit the site and collect relevant information and if finds any illegal sand mining in violation of Environmental Laws and will take appropriate punitive, prohibitive and remedial action and will submit action taken Report before the Hon'ble NGT, Southern Bench, Chennai in due course.

The Interim progress report of the Joint committee is submitted to the Hon'ble NGT in due compliance of the Hon'ble NGT Order dt. 19.07.2024 in (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB).

**Date:** 20.09.2024.



**ENVIRONMENTAL ENGINEER &  
NODAL OFFICER**

AP Pollution Control Board,  
Regional office, Tirupati

Item Nos.02 &amp; 03

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 679/2024

Bheemaneni Chittibabu

Applicant

Versus

State of Andhra Pradesh

Respondent

With

Original Application No. 691/2024

Chittibabu Bheemaneni

Applicant

Versus

State of Andhra Pradesh

Respondent

Date of hearing: 19.07.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL JUDICIAL MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant(s): None

**ORDER**

1. These Original Applications under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**') have been registered exercising *suo-moto* jurisdiction on letter petitions dated 27.09.2023 and 28.09.2023, sent by Chittibabu Bheemaneni,

alleging that rampant and illegal mining activities are being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal which falls in District Chittoor, State of Andhra Pradesh.

2. Complaint is general and no details of any person who is allegedly carrying out mining have been given.

3. Be that as it may, if there is illegal sand mining in violation of environmental laws, it is a serious matter and hence, taking the complaint on the face of it, we find that substantial question relating to environment has arisen out of implementation enactments mentioned in Schedule I of NGT Act, 2010.

4. However, before taking any further action in the matters, we find it appropriate to obtain a Factual Report for which we constitute a Joint Committee comprising Collector/District Magistrate, Chittoor, Andhra Pradesh State Pollution Control Board, Director Mines and Geology, Andhra Pradesh and Central Pollution Control Board.

5. Andhra State Pollution Control Board shall be the Nodal Agency for co-ordination and compliance of this order.

6. The said Committee shall visit the site and collect relevant information and if finds any illegal sand mining in violation of environmental laws, take appropriate punitive, prohibitive and remedial action and file Report/action taken Report with Registrar, Southern Bench, Chennai of Tribunal within two months.

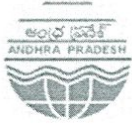
7. Since the matters relate to State of Andhra Pradesh, we direct Registry to transmit record of these Original Applications to Southern Bench of this Tribunal at Chennai for further orders.

8. List on 24.09.2024 before the Bench at Chennai.

Sudhir Agarwal, JM

Dr.Afroz Ahmad, EM

July 19, 2024  
Original Application No.679/2024  
And Original Application No.691/2024  
M



**ANDHRA PRADESH POLLUTION CONTROL BOARD**  
 Paryavaran Bhavan, APIIC Colony Road, Gurunanak Colony, Auto  
 Nagar, Vijayawada-520 007 e-mail:  
 hopcblegal@gmail.com



**Lr.No. 11 /OA-679 of 2024/APPCB/Legal/NGT(PB)/2024- Dt. 05/08/2024**

To

The Collector and District  
 Magistrate,  
 Vivekananda Bhavan, Vellore  
 Road, Chittoor  
 collectorchittoor@gmail.com

The Director of Mines &  
 Geology, Department of Mines &  
 Geology, GoAP, Sri Anjaneya Towers,  
 D.No.7-104,  
 B-Block, Ibrahimpatnam,  
 Vijayawada-521 456.  
 Email: directormines@yahoo.co.in  
 dmgap@ap.gov.in

Central Pollution Control  
 Board  
 Regional Directorate - Chennai  
 2nd Floor, 40-E, BSNL  
 Building  
 TVK Industrial Estate, CIPET  
 Road,  
 Guindy, Chennai - 600032.

Sir/Madam,

Sub: APPCB - Legal - Hon'ble NGT, New Delhi - O.A. No.639 of 2024(PB)  
 with 691 of 2024(PB) - Tribunal order dt. 19.07.2024- Nomination  
 of officials for Joint Committee - Requested-Reg.

Ref: Hon'ble NGT, New Delhi Order dt. 19.07.2024 in O.A. No. 679 of  
 2024(PB) with 691 of 2024(PB).

\*\*\*

It is to inform that the Original Application (O.A) No. 679 of 2024(PB)  
 with O.A. No. 691 of 2024(PB) was filed in the Hon'ble National Green  
 Tribunal (NGT), Principal Bench (PB), New Delhi by Sri Bheemaneni  
 Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh  
 regarding illegal mining activities being carried out in Ellapalli Reach,  
 Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor  
 District, Andhra Pradesh. The petition papers and the Hon'ble Tribunal  
 orders dt.19.07.2024 are herewith attached for kind perusal.

The Hon'ble NGT, New Delhi in its order dt. 19.07.2024 has constituted a Joint Committee comprising of the Collector/District Magistrate, Chittoor; Andhra Pradesh State Pollution Control Board; Director Mines and Geology, Andhra Pradesh and Central Pollution Control Board. The APPCB is the nodal agency for coordination and compliance of the order.

The Hon'ble Tribunal also directed the Committee to visit the site and collect relevant information and if finds any illegal sand mining in violation of Environmental Laws, take appropriate punitive, prohibitive and remedial action and to file Report/action taken Report with Registrar, Southern Bench, Chennai of Tribunal within two months.

Accordingly, Environmental Engineer (EE), Andhra Pradesh Pollution Control Board (APPCB), Regional Office (RO): Tirupati, Chittoor District (Sri N. Ashok Kumar, Mobile No. 9866776730), Email: rotpt-ee1@appcb.gov.in has been nominated as a Nodal Officer to represent APPCB in the Joint Committee.

In view of the above, it is requested to nominate concerned officials to the Joint Committee from O/o Collector/District Magistrate, Chittoor; Director Mines and Geology, Andhra Pradesh (DMG) and Central Pollution Control Board (CPCB) for making site visits & to report/ action taken t to the Hon'ble NGT, Southern Zone, Chennai. Further it is requested to communicate the nominations to the EE, APPCB, RO: Tirupati, Chittoor District for necessary co-ordination and compliance.

It may please be noted that the Hon'ble NGT may impose costs, in case of non-submission of committee reports within the specified time.

Encl: Hon'ble Tribunal order dt. 19.07.2024.

Yours faithfully,

B Sreedhar Ias

**MEMBER SECRETARY**

Copy to:

1. The Joint Chief Environmental Engineer, APPCB, ZO: Tirupati for information and necessary action. He is instructed to meet the committee expenditure from the ZO funds under the Environmental Compensation (EC) head of account.
2. The JCEE, ERM Division (TF), APPCB, HO, Vijayawada for Information and necessary action.
3. The Environmental Engineer, APPCB, RO: Tirupati for information and

compliance. He is directed to coordinate with the Committee Members for committee inspections and ensure e-filing of the committee's report to the Registrar, Southern Zone Bench, Hon'ble NGT, Chennai within two months as directed by the Hon'ble Tribunal, without fail. Please note that the Hon'ble NGT may impose costs, in case of non-submission of committee reports within the specified time.



**ANDHRA PRADESH POLLUTION CONTROL BOARD**



Paryavaran Bhavan, APIIC Colony Road,  
Gurunanak Colony, Auto Nagar, Vijayawada-520 007

**Lr.No. 11 /OA-679of 2024/APPCB/Legal/NGT(PB)/2024- Dt. 04/09/2024**

To

The Director of Mines & Geology,  
Department of Mines & Geology, GoAP,  
Sri Anjaneya Towers, D.No.7-104, B-Block,  
Ibrahimpattanam, Vijayawada-521 456.  
Email: [directormines@yahoo.co.in](mailto:directormines@yahoo.co.in); [dmgap@ap.gov.in](mailto:dmgap@ap.gov.in)

Sir,

**Sub:** APPCB – Legal – Hon'ble NGT, New Delhi – O.A. No.679 of 2024(PB) with 691 of 2024(PB) – Tribunal order dt. 19.07.2024-Nomination of officials for Joint Committee –Reminder- Requested-Reg.

**Ref:** 1.The Hon'ble NGT, New Delhi Order dt. 19.07.2024 in O.A. No. 679 of 2024(PB) with 691 of 2024(PB).  
2.APPCB Lr.No. 11/OA-679of 2024/APPCB/Legal/NGT(PB)/2024-277, dt. 05.08.2024.  
3. Mail received from the RO: Tirupati dt.03.09.2024.

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It is to inform that the Original Application (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB) was filed in the Hon'ble National Green Tribunal (NGT),Principal Bench(PB), New Delhi by Sri Bheemaneni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh regarding illegal mining activities being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor District, Andhra Pradesh.

The Hon'ble NGT, New Delhi in its order dt. 19.07.2024 constituted a Joint Committee comprising of Collector/District Magistrate, Chittoor; Andhra Pradesh State Pollution Control Board; Director Mines and Geology, Andhra Pradesh and Central Pollution Control Board. The APPCB will be the nodal agency for coordination and compliance of the order.

The Hon'ble Tribunal also directed the Committee to visit the site and collect relevant information and if finds any illegal sand mining in violation of environmental laws, take appropriate punitive, prohibitive and remedial action and to file Report/action taken Report with Registrar, Southern

Bench, Chennai of Tribunal within two months.

Accordingly, the Board has nominated Environmental Engineer (EE), Andhra Pradesh Pollution Control Board (APPCB), Regional Office (RO): Tirupati, Chittoor District (Sri N. Ashok Kumar, Mobile No. 9866776730), Email: rotpt-ee1@appcb.gov.in, as a Nodal Officer to represent APPCB in the above committee, in the reference 2nd cited. The Joint Committee Departments concerned were also requested to communicate the nominations to EE, RO: Tirupathi. Subsequently, the Collector & District Magistrate, Chittoor and the Central Pollution Control Board (CPCB), Chennai have sent their nominations. The Nodal Officer informed that the nomination from the Director of Mines & Geology, Department of Mines & Geology is yet to be received. The matter is posted on 24.09.2024.

In this regard, it is requested to nominate concerned officials to the Joint Committee from the Department of Mines and Geology, Andhra Pradesh and requested to communicate their nominations to the EE, APPCB, RO: Tirupati, Chittoor District for taking necessary co-ordination and compliance.

It may please be noted that the Hon'ble NGT may impose costs, in case of non-submission of committee reports within the specified time.

Encl: a/a

Yours faithfully,

S Sri Saravanan

**MEMBER SECRETARY**

Copy to:

1. The Joint Chief Environmental Engineer, APPCB, ZO: Tirupati for information and necessary action.
2. The JCEE, ERM Division (TF), APPCB, HO, Vijayawada for Information and necessary action.
3. The Environmental Engineer, APPCB, RO: Tirupati for information and compliance. He is directed to coordinate with the Committee Members for committee inspections and ensure e-filing of the committee's report to the Registrar, Southern Zone Bench, Hon'ble NGT, Chennai within the stipulated time as directed by the Hon'ble Tribunal, without fail. Please note that the Hon'ble NGT may impose costs, in case of non-submission of committee reports within the specified time.



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE : TIRUPATI**

1<sup>st</sup> Floor, Dr. Paryavarana Bhavan, N.T.Road, Tirupathi - 517 501  
Phone: 0877-2253981, email: [rotpt-ee1@appcb.gov.in](mailto:rotpt-ee1@appcb.gov.in)



**Lr.No. OA-679of 2024/APPCB/Legal/NGT(PB)/2024-1317 Dt: 13.09.2024**

**To.**

**The District Mines Officer,  
Department of Mines & Geology,  
Chittoor, Chittoor District.**

Sir,

**Sub:** APPCB – RO, TPT – Hon'ble NGT, New Delhi – O.A. No.679 of 2024(PB) with 691 of 2024(PB) - Tribunal order dt. 19.07.2024- Nomination of officials for Joint Committee – Necessary follow-up - Requested-Reg.

**Ref:** 1. The Hon'ble NGT, New Delhi Order dt. 19.07.2024 in O.A. No. 679 of 2024(PB) with 691 of 2024(PB).  
2. H.O. letter addressed to The Director of Mines & Geology Lr.No. 11/OA-679of 2024/APPCB/Legal/NGT(PB)/2024-277, dt. 05.08.2024.  
3. H.O. Remainder addressed to The Director of Mines & Geology, Lr.No. 11 /OA-679 of 2024/APPCB/Legal/NGT(PB)/2024- Dt. 04/09/2024.

\*\*\*\*\*

It is to inform that the Original Application (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB) was filed in the Hon'ble National Green Tribunal (NGT), Principal Bench(PB), New Delhi by Sri Bheemaneni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh regarding illegal mining activities being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor District, Andhra Pradesh.

The Hon'ble NGT, New Delhi in its order dt. 19.07.2024 constituted a Joint Committee comprising of Collector/District Magistrate, Chittoor; Andhra Pradesh State Pollution Control Board; Director Mines and Geology, Andhra Pradesh and Central Pollution Control Board. The APPCB will be the nodal agency for coordination and compliance of the order.

The Hon'ble Tribunal also directed the Committee to visit the site and collect relevant information and if finds any illegal sand mining in violation of environmental laws, take appropriate punitive, prohibitive and remedial action and to file Report/action taken Report with Registrar, Southern Bench, Chennai of Tribunal within two months.

Accordingly, the Board has nominated Environmental Engineer (EE), Andhra Pradesh Pollution Control Board (APPCB), Regional Office (RO): Tirupati, Chittoor District (Sri N. Ashok Kumar, Mobile No. 9866776730), Email: [rotpt-ee1@appcb.gov.in](mailto:rotpt-ee1@appcb.gov.in), as a Nodal Officer to represent APPCB in the above committee, in the reference 2nd cited. The Joint Committee Departments concerned were

also requested to communicate the nominations to EE, RO: Tirupathi. Subsequently, the Collector & District Magistrate, Chittoor and the Central Pollution Control Board (CPCB), Chennai have sent their nominations. Nomination from the Director of Mines & Geology, Department of Mines & Geology is yet to be received. The matter is posted on 24.09.2024.

In this regard, it is requested the District Mines Officer to pursue concerned officials at O/o The Director of Mines & Geology, Andhra Pradesh to nominate concerned officials to the Joint Committee and same may be communicated to the under signed for taking necessary co-ordination and compliance. Copies of the letters addressed to the The Director of Mines & Geology, Department of Mines & Geology, Vijayawada vide reference 2<sup>nd</sup> & 3<sup>rd</sup> cited are enclosed for ready reference.

It may please be noted that the Hon'ble NGT may impose costs, in case of non-submission of committee reports within the specified time.

**This may be treated as most urgent.**

Yours faithfully,



**ENVIRONMENTAL ENGINEER**

**Encl: A/a.**

Copy submitted to the Member Secretary, APPCB, Board office, Vijayawada for favour of kind information.

Copy submitted to the Collector & District Magistrate, Chittoor, Chittoor district for favour of kind information.

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E. 9235690

Annexure - IV

REVENUE DEPARTMENT

From

Sri Sumit Kumar, I.A.S.,  
Collector & District Magistrate,  
Chittoor.

To

The Member Secretary,  
AP Pollution Control Board,  
D.No.33-26-14D/2, Near Sunrise Hospital,  
Pushpa Hotel Center, Chalamavari Street,  
Kasturibaipet, Vijayawada-520010. - By RPA D

REV-CSEC0MG(QMSG)/45/2024-MAGL4, Dated: 6-08-2024

Sir,

Sub:- APPCB- Legal – Hon'ble NGT, New Delhi – O.A. No.639 of 2024 (PB) with 691 of 2024 (PB)- Tribunal order dated: 19-07-2024 – petition filed by Sri Chittibabu Bheemaneni, Palasamudram village and Mandal, G.D.Nellore Constituency, Chittoor District - Nomination of officials for Joint Committee – the Revenue Divisional Officer, Chittoor as member for conduct of Joint Inspection with concerned Officer – Reg.

Ref:- 1) Hon'ble National Green Tribunal, New Delhi order dated: 19-07-2024 in O.A.No.679 of 2024 (PB) with 691 of 2024 (PB)  
2) Lr.No.11/OA-679 of 2024/APPCB/Legal/NGT(PB)/2024, dt: 05-08-2024 of the Member Secretary, A.P. Pollution Control Board, Vijayawada

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I invite your attention to the references cited.

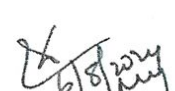
I submit that in the reference 2<sup>nd</sup> cited, the Member Secretary, A.P. Pollution Control Board, Vijayawada has informed that Hon'ble National Green Tribunal in its order dated: 19-07-2024 has constituted a Joint Committee comprising of the Collector / District Magistrate, Chittoor, Andhra Pradesh Pollution Control Board, Director, Mines and Geology, Andhra Pradesh and Central Pollution Control Board. The APPCB is the nodal agency for coordination and compliance of the order. The Joint Committee may meet within two weeks, undertake site visits, look into the grievances of the applicants and take requisite action by following due process of law. Factual and action taken report may be furnished within one week.

I further submit that the Member Secretary, APPCB, Vijayawada has requested the Collector & District Magistrate, Chittoor to communicate the nomination for the above Joint Committee to the Environmental Engineer (EE), APPCB, Regional Office (RO), Tirupathi for necessary co-ordination and compliance.

In this connection, I submit that the Revenue Divisional Officer, Chittoor is nominated on behalf of the Collector & District Magistrate, Chittoor as Member of the Committee.

Yours faithfully,

  
Collector & District Magistrate,  
Chittoor.

  
Copy to the Environmental Engineer, AP Pollution Control Board, Regional Office, Tirupathi.  
copy to the Revenue Divisional Officer, Chittoor.

F.No.CM-13013/21/2024-RD Chennai/ 432

08 Aug 2024

The Member Secretary,  
APPCB  
Paryavaran Bhavan  
APIIC Colony Road  
Gurunanak Colony, Auto Nagar  
Vijayawada – 520 007  
Email: hopcblegal@gmail.com

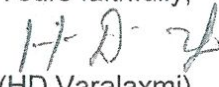
**Sub: Nomination of officer as a member of Joint Committee in compliance of Hon'ble NGT order dated 19.07.2024 in O.A. No. 679/2024 (PB) with O.A 691/2024 (PB) f/by Shri Bheemaneni Chittibabu v. State of Andhra Pradesh.**

Sir,

Kind attention is invited to the above order dated 19.07.2024 of Hon'ble NGT (PB) constituting a Joint Committee comprising of Collector/District Magistrate, Chittoor, State of A.P, One representative from Andhra Pradesh State Pollution Control Board, Director Mines and Geology, Andhra Pradesh and representative from CPCB. APPCB to act as nodal agency, visit the site and file report within 02 months. In this matter, it is to inform that Competent Authority of CPCB nominated Smt. Sowmya D, Scientist 'E' (mobile No. 8762226688, email id:sowmyad.cpcb@nic.in) from CPCB, Regional Directorate, Chennai to represent CPCB as member of Committee.

Please inform the date of meeting/inspection well in advance so that the nominated officer will make it convenient to attend.

Yours faithfully,

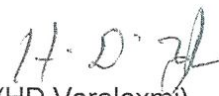
  
(HD Varalaxmi)  
Regional Director

Copy to:

The Environmental Engineer  
APPCB,RO Tirupati  
Chittoor District  
Email: rotpt-ee1@appcb.gov.in

Division Head, Law Division, CPCB, New Delhi

Smt Sowmya, Sc 'E'

  
(HD Varalaxmi)  
Regional Director

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY::IBRAHIMPATNAM

Letter No. INC04-26024/31/2024-SAND SECTION-DMG 17/09/2024

From  
The Commissioner &  
Director of Mines & Geology,  
5<sup>th</sup>& 6<sup>th</sup> Floor, Block - B,  
Anjaneya Towers,  
Ibrahimpatnam,  
Vijayawada, NTR District.

To  
The Chairman, SEIAA, AP,  
AP Markfed, Besides Dr. YSR Paryavaran  
Bhavan,  
APIIC Colony Road,  
Gurunanak Colony, Autonagar, Vijayawada-  
520007.

Sir,

Sub: Mines & Minerals - Sand -Hon'ble NGT, New Delhi - O.A.  
No.679 of 2024 with 691 of 2024 (PB) - Sri K.L.V. Prasad,  
DMGO, Chittoor District nominated to the Joint Committee -  
Reg.

Ref: 1. Lr. No.11/OA-679 of  
2024/APPCB/Legal/NGT(PB)/2024, dated 05.08.2024 from  
the Member Secretary, APPCB, Vijayawada.  
2. Lr. No.11/OA-679 of 2024/APPCB/Legal/NGT(PB)/2024-  
339, dt.04.09.2024 from the Member Secretary, APPCB,  
Vijayawada.

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I invite kind attention to the subject and references cited. Through the references cited above, the Member Secretary, APPCB, Vijayawada has informed that the Original Application (O.A.) No.679 of 2024(PB) with O.A. No.691 of 2024 (PB) was filed in the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi by Sri Bheemineni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh regarding illegal mining activities being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor District, Andhra Pradesh.

Further, he has informed that the Hon'ble NGT also directed the Committee to visit the site and collect relevant information and finds if any illegal sand mining in violation of environmental laws, take appropriate

punitive, prohibitive and remedial action and to file report/action taken report with Registrar, Southern Bench, Chennai of Tribunal within two months.

Finally, the Member Secretary, APPCB requested this office to nominate concerned officials to the Joint Committee from the Department of Mines & Geology, Andhra Pradesh and to communicate their nominations to the EE, APPCB, RO: Tirupathi for taking necessary coordination and compliance.

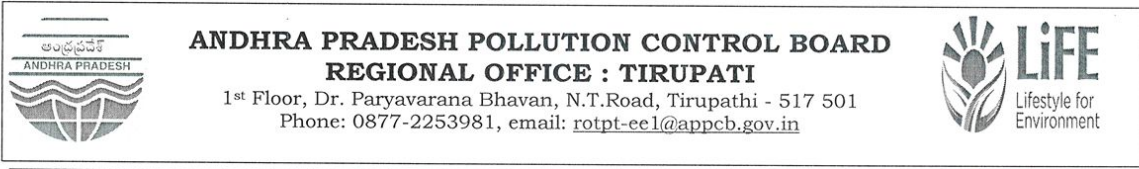
Accordingly, the District Mines & Geology Officer, Chittoor District (Sri K.L.V. Prasad, DDM&G, Mobile No.6309355932, e-mail ID: dmgoctr@gmail.com) has been nominated to represent on behalf of the Director of Mines & Geology in the Joint Committee for taking further necessary action.

PRAVIN KUMAR IAS, DIR(PK), O/o DIRECTOR-DMG  
Director

Copy to the District Mines & Geology Officer, Chittoor District with a direction to pursue with the Joint Chief Environmental Engineer, ZO, APPCB, Tirupathi and the EE, R.O., APPCB, Tirupathi and to attend along with the Committee members for committee inspections and to follow the instructions issued by APPCB from time to time to the Committee and submit the report to this office.

Copy to the Joint Chief Environmental Engineer(EE), APPCB, Zonal Office (ZO), Tirupathi for information.

Copy to the Environmental Engineer(EE), APPCB, Regional Office (RO), Tirupathi for information.



**ANDHRA PRADESH POLLUTION CONTROL BOARD  
REGIONAL OFFICE : TIRUPATI**

1st Floor, Dr. Paryavarana Bhavan, N.T.Road, Tirupathi - 517 501  
Phone: 0877-2253981, email: [rotpt-ee1@appcb.gov.in](mailto:rotpt-ee1@appcb.gov.in)

Lr.No.OA-679/2024 (PB) with O.A.691/2024(PB)/NGT(PB)/2024-1342 Dt: 19.09.2024

To.

1. **Smt. Sowmya D, Scientist 'E'**  
**CPCB, Regional Directorate, Chennai.**
2. **The Revenue Divisional Officer,**  
**Chittoor, Chittoor District.**
3. **The District Mines & Geology Officer,**  
**Department of Mines & Geology,**  
**Chittoor, Chittoor District.**

Sir,

**Sub:** APPCB – RO, TPT – **Hon'ble NGT, New Delhi – O.A. No.679 of 2024(PB)** with 691 of 2024(PB) - Tribunal order dt. 19.07.2024 – Joint Committee constituted by the Hon'ble NGT for Joint inspection – Nominations received – convenient dates for conduct of Joint inspection – Requested – Reg.

- Ref:**
1. The Hon'ble NGT, New Delhi Order dt. 19.07.2024 in O.A. No. 679 of 2024(PB) with 691 of 2024(PB).
  2. H.O. Lr.No. 11/OA-679of 2024/APPCB/Legal/NGT(PB)/2024-277, dt. 05.08.2024.
  3. H.O. Lr.No. 11 /OA-679 of 2024/APPCB/Legal/NGT(PB)/2024- Dt. 04/09/2024.
  4. Nominations received from the Collector & District Magistrate, Chittoor vide Lr dt. 06.08.2024.
  5. Nominations received from CPCB, Chennai dt. 08.08.2024.
  6. APPCB RO, Tirupati Lr. No. OA-679 of 2024/APPCB/Legal/NGT(PB)/2024-1317, Dt: 13.09.2024.
  7. Nominations received from Director of Mines & Geology, Vijayawada dt. 17.09.2024.

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It is to inform that the Original Application (O.A) No. 679 of 2024(PB) with O.A. No. 691 of 2024(PB) was filed in the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi by Sri Bheemaneni Chittibabu, resident of GD Nellore, Chittoor District, Andhra Pradesh regarding illegal mining activities being carried out in Ellapalli Reach, Mukkalathur Reach, Garampalli Reach in GD Nellore Mandal, Chittoor District, Andhra Pradesh.

The Hon'ble NGT, New Delhi in its order dt. 19.07.2024 constituted a Joint Committee comprising of Collector/District Magistrate, Chittoor; Andhra Pradesh State Pollution Control Board; Director Mines and Geology, Andhra Pradesh and Central Pollution Control Board. The APPCB will be the nodal agency for coordination and compliance of the order.

The Hon'ble Tribunal also directed the Committee to visit the site and collect relevant information and if finds any illegal sand mining in violation of environmental laws, take appropriate punitive, prohibitive and remedial action and to file Report/action taken Report with Registrar, Southern Bench, Chennai of Tribunal within two months.

Accordingly, the Board has nominated Environmental Engineer (EE), Andhra Pradesh Pollution Control Board (APPCB), Regional Office (RO): Tirupati, Chittoor District (Sri N. Ashok Kumar, Mobile No. 9866776730), Email: [rotpt-ee1@appcb.gov.in](mailto:rotpt-ee1@appcb.gov.in), as a Nodal Officer to represent APPCB in the above committee, in the reference 2nd cited. The Joint Committee Departments concerned were also requested to communicate the nominations to EE, RO: Tirupathi. Subsequently, the

Collector & District Magistrate, Chittoor and the Central Pollution Control Board (CPCB), Chennai and Director of Mines & Geology, Department of Mines & Geology vide reference 3<sup>rd</sup>, 4<sup>th</sup> & 7<sup>th</sup> have sent their nominations.

In view of the above, it is requested to intimate convenient date and time for joint inspection to the undersigned (Ph: 9866776730) so as to make necessary arrangements for joint inspection and preparation of report to submit the report to Hon'ble NGT (SZ). The case is posted on **24.09.2024**.

**This may be treated as most urgent.**

Yours faithfully

*Narasudhasaiah*  
19/09/2024

**ENVIRONMENTAL ENGINEER**

**ENVIRONMENTAL ENGINEER**

**A.P. Pollution Control Board**

**Regional Office, Vijayawada**

**Encl: A/a.**

Copy submitted to the Member Secretary, APPCB, Regional Office, Vijayawada for favour of kind information.

Copy submitted to the Collector & District Magistrate, Chittoor, Chittoor district for favour of kind information.